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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 1647/2016 & IA No.15835/2016**

BAYER INTELLECTUAL PROPERTY GMBH & ANR..... Plaintiff

Through: **Mr. Sudhir Chandra Agarwal, Sr.
Adv. with Mr. Aditya Gupta Adv.**

versus

HETERO DRUGS LIMITED & ANR Defendants

Through

CORAM:

HON'BLE MR. JUSTICE R.K.GAUBA

ORDER

% 07.02.2017

To be listed on 03.03.2017 along with CS(COMM) 1646/2016.

R.K.GAUBA, J

FEBRUARY 07, 2017

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